

[Shri Vishambhar Prasad Nishad]

[English]

MR. CHAIRMAN : Only those matters which were not raised during this week are permitted to be raised now. I think that this issue was raised earlier. So. Kindly complete in one sentence. Do not go into details as this was raised earlier in this House.

[Translation]

SHRI VISHAMBHAR PRASAD NISHAD : Mr. Chairman, Sir, We want to say through you, that due to flood we have to suffer loss of crores of rupees of property and life every year. In Uttar Pradesh Yamuna and Ganga rivers and other small rivers get so much flooded that we have to suffer loss of crores of rupees and Lakhs of people get ruined. Central Government have to arrest the state Government. Therefore, I would like to request the Central Government through you that Government of India should prepare a comprehensive plan and make arrangements to resettle them at high places. For the sake of the loss of life and property the dams should be repaired perfectly.

[English]

SHRI K.H. MUNIYAPPA (Kolar) : Mr. Speaker Sir, a serious drought situation has arisen due to severe scarcity of water in the State of Karnataka. The districts which are affected severely are Kolar, Bangalore, Tumkur, Chitradurga, Bellary, Raichur, Bijapur, Gulbarga and Bidar. In particular, Kolar is the worst affected. On the one hand, there was no rain for the last several months in the entire district and on the other hand, there is no river or canal. This drought prone kolar district has about 3000 tanks and all of them are dry. The ground water level has gone upto 500 to 600 feet deep. Protection of farmers and providing drinking water to the villagers are the two problems before the Government of India.

I therefore, draw the attention of the Centre towards this burning problem of the people of Kolar district and urge the Government to provide Rs. 600 crore for desilting all the tanks in the districts.

MR. CHAIRMAN : Please do not read.

SHRI K.H. MUNIYAPPA : The Centre is spending about Rs. 25 crore for the development of each district in the country. In some districts where the Centre provides irrigational facilities, the total amount invested would have crossed even Rs. 100 crore. But there is neither a canal nor a river in Kolar.

MR. CHAIRMAN : Muniyappaji, Please do not read your statement.

SHRI K.H. MUNIYAPPA : Hence, there is an urgent need for desilting all the tanks in the district so that sufficient water can be stored to save the lives of the farmers in Kolar and other neighbouring districts.

[Translation]

SHRI YELLAIAH NANDI (Siddipet) : Mr. Chairman Sir, there is a very old factory in Hyderabad, which is running with the name of Auto Division, Allwin Metal works since 25 years. About 1750 people are working there. It had suffered heavy loss. It is the responsibility of the management and duty of the state Government to see that who had run that factory in loss . . . (Interruptions)

[English]

DR. M. JAGANNATH (Nagarkurnool) : Sir he cannot take names like that . . . (Interruptions).

[Translation]

SHRI YELLAIAH NANDI : I have not mentioned the name of any one. . . (Interruptions)

[English]

MR. CHAIRMAN : Please take your seat. Let him raise it.

DR. M. JAGANNATH : No, Sir, It is wrong. All factors have been taken into account . . . (Interruptions)

MR. CHAIRMAN : Do not interrupt like this. If you want to raise it, you can raise it. There is no point in objecting to it. What you are saying is not going on record.

(Interruptions)\*

MR. CHAIRMAN : If you want to raise it, you give notice and then you can raise it. Let the Members who have given notices raise their points briefly.

(Interruptions)\*

MR. CHAIRMAN : This is not the time. You please take your seat

DR. M. JAGANNATH : Sir, he is casting aspersion on the State Government . . . (Interruptions)

MR. CHAIRMAN : Please take your seat.

DR. M. JAGANNATH : We strongly object to these

\* Not Recorded.

aspersions and the statement of Shri Yellaiah . . .  
(*Interruptions*)

MR. CHAIRMAN : Please take your seat.

[*Translation*]

SHRI YELLAIAH NANDI : Today, as you know this is the policy of Central Government that where there is unemployment, the Central Government starts many schemes to provide employment there. But I am seeing many factories in such condition at present. But this is such a matter that after the closure of factories some persons suffered heart attacks and some had expired. Although these factories are being closed for the several years and also a sub-committee was constituted by the Government to look into the matter. But nothing has been done so far. The workers and all Trade unions not only like I.N.T.U.C. and A.I.T.U.C. but also other unions are pressurising the Government to open the factory. Therefore, I request that Unemployment is a very important issue in our country. . . .(*Interruptions*) What are you talking about. It is a matter of unemployment. I am asking to open the factory . . .  
(*Interruptions*).

[*English*]

MR. CHAIRMAN : Please be brief.

[*Translation*]

SHRI YELLAIAH NANDI : Who is responsible for this. Why are you getting up, be seated . . .(*Interruptions*)

[*English*]

MR. CHAIRMAN : You have no right to fight like this. If you will not complete it in one minute, I will call the next Member.

[*Translation*]

SHRI YELLAIAH NANDI : Mr. Chairman, Sir, my opinion is that the factory should be opened immediately. The people who were rendered jobless due to the closure of the factory are in hardship there. Being jobless today, they are facing a lot of difficulties. This factory is located at capital city of Hyderabad. The responsibility to open this factory lies with the Government. The Chief Minister of the State has said that we will make Hyderabad just like Japan . . .(*Interruptions*) In the circumstances when 250 factories have already been closed down there, how could the Chief Minister of the State set up new industries there like Japan. He went on Foreign tour to examine its all aspects. He

is not paying any attention towards his state. Therefore, I am drawing your attention to the point that the factory should be opened immediate and the people rendered unemployed due to the closure of the factory be given employment. . .(*Interruptions*).

[*English*]

MR. CHAIRMAN : Today being the last day, please understand.

(*Interruptions*)

MR. CHAIRMAN : Who do you not listen to me ?

DR. M. JAGANNATH : He is casting aspersion on the State Government . . .(*Interruptions*)

MR. CHAIRMAN : Please, take your seat.

(*Interruptions*)

MR.. CHAIRMAN : Please understand, what you are saying is not audible. Nobody is able to listen what you are saying. There are 52 Members in the list. Please do not waste the time of the House like this. Please allow others to speak.

[*Translation*]

VAIDYA DAU DAYAL JOSHI (Kota) : Hon. Mr. Chairman, it is very unfortunate that one State Government does agreement with the other one. But with the change in Government all those agreements stand cancelled, it is a misfortune of the country. The Government of Rajasthan had signed an agreement with the then Chief Minister of Himachal Pradesh, Shri Shanta Kumar eight years ago under which Rajasthan was likely to get 40 percent electricity. In other words Rajasthan was likely to get about Five hundred Megawatt electricity. But unfortunately the present Chief Minister is now backing out of that agreement and consequently Rajasthan is facing severe crisis of electricity. Not only this the then Chief Minister had also signed an agreement in regard to coal project with the Chief Minister, Shri Shiv Charan Mathur who belonged to the Congress Party. Under the agreement regarding coal project Rajasthan was likely to get 25 percent electricity. The agreement reached at was between the two Chief Ministers of the Congress itself. But the present Chief Minister is backing out of that agreement. My submission is that same is the position of agreements signed by Delhi, Haryana and Gujarat with Himachal Pradesh Government is backing out of the agreements.

My submission is that the Government of Himachal